

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

PHYSICAL HEARING

CORAM: JUSTICE TELAPROLU RAJANI – HON’BLE MEMBER (J)

CORAM: SHRI CHARAN SINGH - HON’BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 23.05.2023 AT 02:30 PM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC)/783/2023 IA (IBC)/782/2023 IA(IBC)/833/2023 IA (IBC)/834/2023 IA (IBC)/491/2023 IA (IBC)/1006/2022 IA (IBC)/266/2022 IA(IBC)/688/2022 IA (IBC)/739/2023 in CP (IB) No.166/7/HDB/2019
NAME OF THE COMPANY	Surya Jyothi Spinning Mills Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Surya Jyothi Spinning Mills Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/783/2023

The Counsel for the Respondent submits that counter is filed. The office shall check and put up the same by the next date of hearing.

IA (IBC)/782/2023

The Counsel appearing for the RP submits that this application becomes infructuous in view of the liquidation order and that the liquidator should be substituted for the RP. Mr. Srinivas for the liquidator seeks time to substitute his name in the place of IRP and continue the application.

IA (IBC)/833/2023

Mr. Mahadev PCS appearing for the Respondent seeks time to file counter.

IA (IBC)/834/2023

Mr. VVSN Raju takes notice on behalf of the Respondents and seeks time to file counter.

IA (IBC)/491/2023

This application becomes infructuous, hence this application is dismissed.

IA (IBC)/1006/2022

For counter.

IA (IBC)/266/2022

The Counsel for the Applicant present. None appears for the Respondent. For hearing.

IA (IBC)/688/2022

This application is dismissed as infructuous, since the orders in IA 96 are already passed.

IA (IBC)/739/2023

Pleadings are completed. For hearing. Post on 31.05.2023.

All the applications posted to 21.06.2023.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)